

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION No. 1647  
TO BE ANSWERED ON 09.12.2015**

**Waqf Boards**

1647: Shri Arjun Lal Meena :

Will the Minister of MINORITY AFFAIRS be pleased to state:

The details of funds provided to Waqf Boards in various States including Rajasthan during each of the last three years and the current year?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)

This Ministry implements two plan Schemes namely "Computerization of records of State Waqf Boards" and "Strengthening of State Waqf Boards" and one Non-Plan scheme namely "Development of Urban Waqf Properties" under which funds are provided to Waqf Boards. The Scheme wise details of funds provided to waqf Boards in various States/UTs including State of Rajasthan during each of last three years and current year are furnished as under:-

1. Computerization of records of State Waqf Boards (Plan Scheme): Funds released to State Waqf Boards during each of last three years and current year are as under:-

S. No.	Name of State Waqf Board	Funds released during the years				(Rs. in lakhs)
		2012-13	2013-14	2014-15*	2015-16 (as on 30.11.2015)	
1.	Assam	10.52	-	-	-	
2.	Chhattisgarh	8.80	-	-	-	
3.	Gujarat	27.10	-	-	-	
4.	Himachal Pradesh	-	6.46	-	--	
5.	Karnataka	-	6.62	-	-	
6.	Madhya Pradesh	-	9.75	-	-	
7.	Manipur	-	7.20	-	-	
8.	Odisha	6.25	-	-	-	
9.	Rajasthan	-	-	-	-	
10.	Punjab	8.80	-	-	-	
11.	Tamil Nadu	10.20	-	-	-	
12.	Tripura	7.20	-	-	-	
13.	Uttar Pradesh(Sunni)	10.20	-	-	-	
14.	West Bengal	-	10.06	-	-	

\*Since 2014-15, the work of computerization has been outsourced and being implemented through Central Waqf Council.

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2. Strengthening of State Waqf Boards (Plan Scheme): This Scheme was initiated in 2014-15. The implementing agency is National Waqf Development Corporation Ltd. (NAWADCO). The detail of funds released to State Waqf Boards in 2014-15 & 2015-16 are furnished as under:-

(Rs. in Lakhs)

S. No.	Name of State / UT	Funds Released	
		2014-15	2015-16
1.	Andaman & Nicobar Island	6.00	-
2.	Andhra Pradesh	17.63	-
3.	Assam	10.00	-
4.	Bihar (Sunni)	14.50	-
5.	Bihar (Shia)	6.00	-
6.	Chhattisgarh	14.50	--
7.	Dadra Nagar Haveli	6.00	-
8.	Delhi	14.50	-
9.	Gujarat	16.99	-
10.	Haryana	16.99	-
11.	Himachal Pradesh	14.50	-
12.	Jharkhand	14.50	-
13.	Karnataka	17.63	-
14.	Kerala	14.50	-
15.	Lakshadweep	6.00	-
16.	Madhya Pradesh	16.99	-
17.	Maharashtra	17.63	-
18.	Manipur	10.00	-
19.	Meghalaya	10.00	-
20.	Puducherry	6.00	-
21.	Punjab	16.99	-
22.	Rajasthan	16.99	-
23.	Tripura	10.00	-
24.	Uttar Pradesh(Sunni)	17.63	-
25.	Uttar Pradesh(Shia)	14.50	-
26.	Uttarakhand	10.49	-
27.	West Bengal	16.99	-

3. Development of Urban Waqf Properties (Non-Plan Scheme): The Implementing agency is Central Waqf Council. The detail of funds released to State Waqf Boards during the last three years and current year is furnished as under:-

(Rs. in lakhs)

Year	Karna-taka	Kerala	M.P.	Mahar-ashtra	Rajas-than	U.P.	Manip-ur	Chhatt-isgarh	Haryana	Odisha
2012-13	145.00	39.00	23.00	<b>40.00</b>	-	<b>27.00</b>	-	-	<b>75.00</b>	-
2013-14	121.50	86.50	-	-	-	<b>3.00</b>	<b>35.00</b>	-	-	-
2014-15	89.00	169.55	40.00	-	-	-	<b>35.00</b>	-	-	<b>37.00</b>
2015-16	67.50	151.00	-	-	-	-	-	<b>33.00</b>	-	-

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